

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

(CAA) 391(ND) 2017

**CORAM:**

**PRESENT: SMT.DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
12.02.2018**

**NAME OF THE COMPANY: M/s Harcourt(India) Pvt. Ltd. And M/s Relx  
(India) Pvt Ltd.**

**SECTION OF THE COMPANIES ACT: 230-232**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

---

Present: Mr. Amish Tandon, Ajeyo Sharma, Standing Counsel for O.L.  
Mr. Manish Raj, CP for ROC Delhi  
Ms. Lakshmi Gurung, Standing Counsel for IT.

**ORDER**

Reserved for orders.

-s-d-1

**(Deepa Krishan)  
Member (T)**

-s-d-1

**(Ina Malhotra)  
Member (J)**